

In the National Company Law Tribunal, Jaipur

Item No. 205
CP No. 96(ND)/2017
TA No. 42/2018

UNDER SECTION 241-242 OF COMPANIES ACT, 2013

In the matter of:

M/s Dinesh Kumar Jalan & Ors.Applicant/Petitioners

VS.


M/s Prestige City Developers Pvt. Ltd. & Ors.Respondent

Order delivered on 26.02.2020

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 03.04.2020.


(RAGHU NAYYAR)
TECHNICAL MEMBER